

04-12-2000 Hon. Mr. Justice R. R. K. Thiruvelli, VC

Counsel for the respondents informed on 7-11-2000 that applicant K. C. Shrivastava has died during pendency of the application and the application stands abated. Time was granted to ascertain the position. However, no steps have been taken for bringing the legal representative of the deceased on record. In the circumstances, this application abates and dismissed as such. No order as to Costs.

VC

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